

Statistical information relating to High Court and Subordinate courts of the Karnataka State with regard to Commercial cases filed before the Commercial Courts, Commercial Division or Commercial Appellate Division as on 01.06.2019

S.No. (1)	Name of the Court (2)	No. of cases pending (as on 01.05.2019) (3)	No. of new cases Instituted (from 01.05.2019 to 31.05.2019) (4)	Total cases pending in the court (as on 31.05.2019) (5)	No. of cases disposed (from 01.05.2019 to 31.05.2019) (6)	Average No. of days taken to decide the case (7)
1	High Court of Karnataka	0	0	0	0	-
<b>Subordinate Court of Karnataka State:</b>						
2	LXXXII Addl. City Civil and Sessions Judge, Bengaluru City.	824	19	838	5	6 Months 5 days
3	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	70	12	82	0	-
4	IV Addl. District and Sessions Judge, Ballari.	235	16	251	0	-
	<b>Total</b>	<b>1129</b>	<b>47</b>	<b>1171</b>	<b>5</b>	<b>6 Months 5 days</b>

Registrar (Newspaper & Statistics)  
High Court of Karnataka  
Bangalore - 560 001.  
7/6/2019